## Unauthorised occupation of Government land by vendors In Janakpuri Colony, Delhi

232. SHRI M. KADERSHAH: SHRIMATI MAIMOONA SUL-TAN:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether Government have recently received complaints from residents associations of Janakpuri Colony in New Delhi about unauthorised occupation of Government land in that colony by vegetable sellers and other vendors;
- (b) if so, what is the total area of land which is under such occupation and what steps have been taken to clear these from the unauthorised occupation;
- (c) whether there is any proposal under Government's consideration to develop a centrally located and authorised vegetable market in the colony to cater to the needs of the residents;
- (d) if so, what are the details thereof; and
- (e) if not, what are the reasons therefor?

THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) to (e) Information is being collected and will be laid, on the Table of the Sabha.

#### Loss of life *due* to cyclone in Andhra Pradesh

233. SHRI F. M. KHAN:

SHRI CHADALAVADA VEN-KAT ARAO:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the estimated loss of human lives, Cattle-heads and property in Andhra Pradesh and Tamil Nadu due to recent cyclone;

- (b) what are the details of the Central assistance sought by each State Government for cyclone relief;
- (c) what are the details of financial assistance sanctioned and released by the Central Government to each State Government for the purpose; and
- (d) what are the names of districts and the area affected by the recent cyclones in Andhra Pradesh and Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) According to the latest reports from the State Government of Andhra Pradesh the cyclone in the month of May, 1979 took a toll of 706 human lives, 77,000 cattle, 1.79 lakh sheep and goats, 1.77 lakh pigs and 1.49 lakh poultry units. A total of 7.35 lakh house had been partially or totally damaged. Crops over about 72000 hectares valued at about Rs. 2,164 lakhs have been damaged.

The State Government of Tamil Nadu has reported the loss of 21 human lives, 722 heads of cattle and damages to 7212 hutments.

- (b) The Government of Andhra Pradesh sought Central assistance totalling about Rs. 180 crores including short-term loans, projects for permanent housing on coastal areas and credit through Cooperatives and financial Institutions. The Government of Tamil Nadu did not seek any Central assistance.
- (c) The Government of India on the basis of the report of the Central Team and the recommendations of the High Level Committee on Relief have agreed to a ceiling of additional expenditure of Rs. 50.71 crores during 1979-80 on different items of relief, rehabilitation, repair and restoration of Public Works for purpose of Central assistance. Out of this; Rs. 575 lakhs is meant for relief including supply of free foodgrains and clothings, medical care, etc. Rs. 1090 lakhs

140

is meant for rehabilitation schemes which include housing subsidy, assistance to agriculturists, fishermen, cattle/poultry owners, and artisans. Rs. 3406 lakhs have been fixed as ceiling for repair of public works, irrigation, roads, drinking water installations and assistance to the State Electricity Board.

In addition, Rs. 10 crores short-term loan has been released. 75000 M.T. of rice valued at about Rs. 11 crores over and above the normal quota for Andhra Pradesh has also been allocated under the Food for Work Programme.

No Central assistance has been sanctioned for Tamil Nadu.

#### Welfare of children

# 234. SHRIMATI SUSHILA SHAN ADIVAREKAR: SHRI:

Will the Minister of EDUCATION, SOCIAL, WELFARE AND CULTURE be pleased to state what specfic measure Government have taken or propose to take in the

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): The Government of India has drawn up a National Plan ©f Action for International Year of the Child, which has been approved by the National Children's Board under the presidentship of the Prime Minister. The Plan of Action envisage\* undertaking of specific programme\* in the following fields to promote the welfare of children throughout the country:

- (i) health and nutrition
- (ii) educatior. (iii) social welfare (iv) legislation
- (v) publicity (vi) fundraiEing

Consistent with the theme of International Year of the Child in India "Reaching the Deprived Child" emphasis during the Year is on the children of scheduled Castes/Scheduled Tribes and other economically weaker sections of the society in backward rural areas, tribal areas and also in urban slums.

Programmes of Health and Nutrition cover those of Immunisation; Maternity and Child Health Services; Training of Multipurpose Health Workers; Nutrition Feeding to Preschool and School-going Children and School Health Programme;

Programmes in the field of Education cover pre-Primary and Elementary

- (d) The districts affected by cyclone in May, 1979 in Andhra Pradesh are:
  - 1. Prakasam
  - 2. Nellore
  - 3. Guntur
  - 4. Krishna
  - 5. West Godavari
  - 6. East Godavari
  - 7. Kurnool
  - 8. Cuddapah
  - 9. Mahaboobnagar.

In Tamil Nadu, parts of Chingleput district were affected by the cyclone.

### SYED AHMAD HASHMI KAR

International Year of the child to promote the welfare of children to ensure that every child if provided fullest opportunities to grow up?

Education; Children's Literature; Teachers' Training; Orientation Courses for Women; Education of Handicapped Children; Pre-Vocational Training; Community Education.

The Programmes of Social Welfare are intended to benefit children ol working mothers through day-care centres, creches, balwadis and anganwadis, 150 Integrated Child Development Service projects are under implementation for the delivery of a package of services to children fc mother in selected tribal & rural blocks and slum areas of major cities.

Legislative programme envisage enactment of Children Acts in States which do not have such laws; em-